

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 236/GT/2021**

Subject : Petition for approval of tariff for the period from anticipated COD of Unit-I to 31.3.2024 for Barh Super Thermal Power Station (1980 MW).

Petitioner : NTPC Limited

Respondent(s) : BSPHCL and 7 others

Date of hearing : **30.7.2026**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Aashwyn Singh, Advocate, NTPC  
Shri Adarsh Singh, Advocate, NTPC  
Shri R Jatin Katiyar, Advocate, NTPC  
Shri Puneeth Ganapathy, Advocate, Bihar Discoms  
Shri Naman Kumar, Advocate, Bihar Discoms  
Shri Raj Kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO

**Record of Proceedings**

The matter was called out for a hearing through hybrid mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the present Petition pertains to the extension of the Scheduled Commercial Operation Date (SCOD) for Barh Super Thermal Power Station Stage-I. The Commission, however, observed that additional information furnished by the Petitioner vide affidavit dated 12.6.2026 requires further clarifications.
3. The learned counsel for the Respondent, GRIDCO, sought time to file its reply to the additional information to be furnished by the Petitioner.
4. The Commission, after hearing the parties, directed the Petitioner to file the following additional information, on or before **24.8.2026**, after serving a copy on the Respondents:
  - a. *Justification, along with details for the expenditure claimed under welfare expenses, entertainment expenses, education expenses, miscellaneous expenses, and other expenses in Form-P (IEDC);*
  - b. *In column 3 of Form-B, furnish the package-wise bifurcation of Original Investment Approval cost of Rs. 9567.72 Crore instead of the Revised Cost Estimate (RCE) of Rs.21312.11 Crore at present reflected therein;*



- c. *Revised Form-B strictly in accordance with Annexure-I (Part-I) of the 2019 Tariff Regulations, incorporating the details relating to "As per Original Estimates as per Investment Approval", "Variation", "Specific Reasons for Variation", and "Estimated Capital Expenditure up to Cut-off Date", which are at present not furnished (enclosed as Annexure-1);*
  - d. *In respect of the additional capitalisation claimed under the original scope of work, other than initial spares, justify and establish how the works/items claimed after COD/cut-off date were pending/deferred despite the generating station having become operational. The same shall also be reconciled with the total original scope cost and the balance cost remaining under the respective head/package after COD;*
  - e. *Revise all relevant tariff forms based on RCE-III amounting to ₹24,746.92 crore, in place of RCE-II of ₹21,312.11 crore reflected in Forms B, F and P, and furnish the package-wise cost escalation from the Original Investment Approval cost with respect to RCE-III, along with detailed justification for such escalation;*
  - f. *Details indicating the manner in which the loss arising from the fire incident, along with the corresponding insurance claim, has been adjusted in the claimed capital cost;*
  - g. *In respect of infirm power, furnish the adjustment of infirm power against the capital cost along with reconciliation with the audited balance sheet, duly certified by the Auditor; and*
  - h. *Details of Liquidated Damage (LD), if any, recovered.*
5. The Respondents shall file their reply by **7.9.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **21.9.2026**.
6. This Petition shall be listed for hearing on **27.10.2026**.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**



## Annexure-1

PART 1  
FORM- B

### Break-up of Capital Cost for New Coal/Lignite based projects

Name of the Petitioner \_\_\_\_\_  
Name of the Generating Station \_\_\_\_\_

(Amount in Rs. Lakh)

| S. No. | Break Down                                   | As per Original Estimates as per Investment Approval | Actual Capital Expenditure as on COD/ anticipated COD | Liabilities/ Provisions | Variation (3 - 4 - 5) | Specific Reasons for Variation | Estimated Capital expenditure upto Cut-off dat |
|--------|----------------------------------------------|------------------------------------------------------|-------------------------------------------------------|-------------------------|-----------------------|--------------------------------|------------------------------------------------|
|        |                                              |                                                      | Actual Amount                                         |                         |                       |                                |                                                |
| 1      | 2                                            | 3                                                    | 4                                                     | 5                       | 6                     | 7                              | 8                                              |
| 1      | Cost of Land & Site Development              |                                                      |                                                       |                         |                       |                                |                                                |
| 1.1    | Land*                                        |                                                      |                                                       |                         |                       |                                |                                                |
| 1.2    | Rehabilitation & Resettlement (R&R)          |                                                      |                                                       |                         |                       |                                |                                                |
| 1.3    | Preliminary Investigation & Site Development |                                                      |                                                       |                         |                       |                                |                                                |
|        | Total Land & Site Development                |                                                      |                                                       |                         |                       |                                |                                                |
| 2      | Plant & Equipment                            |                                                      |                                                       |                         |                       |                                |                                                |
| 2.1    | Steam Generator Island                       |                                                      |                                                       |                         |                       |                                |                                                |
| 2.2    | Turbine Generator Island                     |                                                      |                                                       |                         |                       |                                |                                                |
| 2.3    | BOP Mechanical                               |                                                      |                                                       |                         |                       |                                |                                                |
| 2.3.1  | External water supply system                 |                                                      |                                                       |                         |                       |                                |                                                |
| 2.3.2  | CW system                                    |                                                      |                                                       |                         |                       |                                |                                                |
| 2.3.3  | DM water Plant                               |                                                      |                                                       |                         |                       |                                |                                                |
| 2.3.4  | Clarification plant                          |                                                      |                                                       |                         |                       |                                |                                                |
| 2.3.5  | Chlorination Plant                           |                                                      |                                                       |                         |                       |                                |                                                |
| 2.3.6  | Fuel Handling & Storage system               |                                                      |                                                       |                         |                       |                                |                                                |

